

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:257

ANSWERED ON:06.12.2013

SALE OF SUBSIDIZED LPG CYLINDERS

Hazari Shri Maheshwar ;Upadhyay Seema;Vardhan Shri Harsh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government has received complaints relating to the sale of subsidized domestic LPG cylinders of the bonafide consumers to some other persons illegally;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAACA LAKSHMI)

(a) to (c) : Public Sector Oil Marketing Companies (OMCs) have reported some instances of diversion of subsidized LPG domestic cylinders and the details of established cases of diversion during the last three years and the period from April-Oct 2013 is as under :-

Apr-Oct'13	2012-13	2011-12	2010-11
162	482	491	359

In all established cases action is taken against the erring LPG distributors as per provisions of Marketing Discipline Guidelines, 2001.